

Bridge on Narmada at Burmahan

616. **Shri Hari Vishnu Kamath:** Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 2071 on the 17th September, 1963 regarding bridge on Narmada at Burmahan and state:

(a) whether it is a fact that owing to approach roads not having been built, the bridge will not be opened to traffic early next year; and

(c) if so, the measures being taken to adhere to the target date?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) and (b). The work of construction of the approaches to the bridge is going apace, and every effort is being made to complete it simultaneously with the bridge. It is expected that the opening of the bridge will not be delayed on this account.

Jabalpur-Hoshangabad National Highway

617. **Shri Hari Vishnu Kamath:** Will the Minister of Transport be pleased to state:

(a) whether a proposal to construct a national highway from Jabalpur to Hoshangabad is under consideration; and

(b) if so, the details thereof?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):

(a) No, Sir,

(b) Does not arise.

Railway Track Between Itarsi and Jabalpur

618. **Shri Hari Vishnu Kamath:** Will the Minister of Railways be pleased to state:

(a) whether the doubling of the Railway track between Itarsi and Jabalpur includes the remodelling of the various stations on the said section; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) In connection with the doubling of the section, the yards at 27 stations between Itarsi and Jabalpur are required to be remodelled to suit double line working. During the remodelling, the existing loops will be lengthened to the standard length of 2250' and additional passenger platforms and loops for the new double line provided. Foot overbridges connecting the up and down platforms are also proposed in some cases where they are justified according to traffic density.

SHORT NOTICE QUESTION

इविन अस्पताल में डिप्टी सुपरिन्टेन्डेंट पुलिस की मृत्यु

S.N.Q. १.

- श्री कञ्जराव :
- श्री राम सेजक यादव :
- श्री किशन पटनायक :
- श्री मनो राम वागड़ी :
- श्री कपूर सिंह :
- श्री प्र० कु० घोष :
- श्री यशगल सिंह :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डाक्टरों की लापरवाही के कारण इविन अस्पताल में दिल्ली के एक डिप्टी सुपरिन्टेन्डेंट पुलिस की मृत्यु हो गई ;

(ख) क्या यह भी सच है कि पुलिस का वह डिप्टी सुपरिन्टेन्डेंट अस्पताल के एमरजेंसी वार्ड में लगातार बारह घंटे तक मृत्यु से संघर्ष करता रहा ;

(ग) क्या यह भी सच है कि इंसपेक्टर जनरल पुलिस डाक्टर की व्यवस्था करने के लिये स्वयं अस्पताल पहुँचे, परन्तु डाक्टर के पहुँचने तक रोगी की मृत्यु हो गई ; और

(घ) यदि हाँ, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

स्वास्थ्य मंत्री (डा० सुशैला नाथर) :

(क) यह सच नहीं है कि डिप्टी सुपरिन्टेन्डेंट

आफ पुलिस की मृत्यु डाक्टरोंकी जापरवाही के कारण हुई है ।

(ख) रोगी १५ नवम्बर को मुद्रह को इमरजेंसी वाई में दाखिल किया गया था और १६ नवम्बर को उन्हें एम० एम० ३ वाई में बरल दिया गया था ।

(ग) जी नहीं । रोगी की और उनके दाखिल होने के समय से ही डाक्टरों ने पूरा पूरा ध्याा दिया । आई० जी० पुलिस रोगी को देखने के लिये १६ तारीख मुद्रह वाई में आये थे । तब उनकी हालत बहुत गम्भीर थी । उसके कुछ ही देर बाद रोगी की मृत्यु हो गई ।

(घ) यह प्रश्न ही नहीं उठता ।

12.01 hrs.

CALLING ATTENTION TO MATIERS OF URGENT PUBLIC IMPORTANCE

REPORTED NEWS ABOUT HANDING OVER OF INDIAN TERRITORY TO EAST PAKISTAN

Mr. Speaker: Shri Dinan Bhattacharya is not present here. Shri Vishram Prasad,

Shri Bagri rose—

Mr. Speaker: I have called Shri Vishram Prasad.

श्री बागड़ी (दिमार) : अल्पमूचना का प्रश्न कल २५ तारीख का था । कल छुट्टी हो गई थी । उसको आप अलग

अध्यक्ष महोदय : मैं ने जो कल रखा हुआ था, उसको लिया है । आज वही ले रहा हं ।

Shri Vishram Prasad (Lalganj): I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported news about Government considering handing over two square miles of Indian territory in Chilahati area along with Berubari to Pakistan and the Pakistan Government's order to East Pakistan Rifles to enter Berubari."

The Prime Minister, Minister of External Affairs and Minister of Atomic

Energy (Shri Jawaharlal Nehru): The House will remember, this matter came up before Parliament and actually an amendment of the Constitution took place on this to give effect to certain agreements arrived at with Pakistan. The question of Berubari came up because the original Radcliffe Award was not clear about it. There were two interpretations. According to the interpretation of Pakistan, they wanted a large tract of territory there whereas, according to our interpretation, the tract was much smaller. Ultimately, it was decided by an agreement with Pakistan that Berubari Union No. 12 should be divided in such a manner that half goes to Pakistan, the other half remaining with India. Parliamentary approval was given to this in the form of Constitution Amendment Bill in 1960.

Then the question was how to divide this. There was some trouble about that in 1961 and progress of demarcation was hampered. In August, 1962 this was started again and preliminary work has been proceeding.

I do not know what the hon. Member refers to, particularly about these two miles, but the whole place has to be demarcated according to the decision we have arrived at in Parliament. Then the matter will come up before us and the Pakistan Government.

Mr. Speaker: Probably, the apprehension of the hon. Member according to the notice is, besides Berubari, additional two miles are being handed over to Pakistan.

Shri S. M. Banerjee (Kanpur): Yes, in the Chilahati area.

Shri Jawaharlal Nehru: I do not think there is any question of any additional area being handed over to Pakistan. It is a question of demarcation, where the demarcation should be made.

Shri Hem Barua: No, Sir. There is an agitation over it. People have been fired upon.

Shri Jawaharlal Nehru: Fired upon by whom?